Production of Oil-Seeds

>521. { Shri Tangamani: Shri T. B. Vittal Rao:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No 271 on the 16th February, 1959 and state

(a) what was the production of oilseeds during the year 1958-59,

(b) whether the target fixed for production of oil-seeds was reached during the year 1958-59; and

(c) if not, the steps taken for reaching the target during the current year?

The Minister of Food and Agriculture (Shri A. P. Jain); (a) 69.19 lakh tons (final estimate)

- (b) Yes
- (c) Does not arise

Paradip Port

*522 Shri P. G. Deb: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 4056 on the 6th May, 1959 and state

(a) whether the report of the Poona Research Institute about Paradip Port in Orissa has since been examined,

(b) whether Government have accepted its findings, and

(c) whether a copy of the report will be laid on the Table?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir It is still under examination

(b) Does not arise

(c) Yes, in due course

Central Board of Railway Research

*523. Shri P C. Borooah: Will the Minister of Railways be pleased to state.

(a) whether it is a fact that a highpowered Central Board of Railway Research is to be set up shortly; and

(b) if so, the functions that will be entrusted to it?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) To direct and coordinate Research on Railways and secure cooperation of other institutions such as National Laboratories.

Restoration of Darwha-Pusad Line

*524, Dr. M. S Aney: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 615 on the 20th August, 1958 and state

(a) which a Government propose to take up the restoration of the section of the narrow gauge railway line between Darwha and Pusad which was dismantled during the Second World War and make provision for the same in the Third Five Year Plan, and

(b) if not, the reasons therefor?

The Deputy Minister of Railways (Shri S V Ramaswamy): (a) and (b) The proposal for restoration of this line was fully considered and dropped as it was not financially justified.

Explosion on Amritsar-Pathankot Section

*525. Shri D. C Sharma: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 117 on the 11th February, 1959 and state

(a) the progress made so far in the police investigation into the explosion which occurred on the rail track between Sarna and Boharoli Stations on Amritsar-Pathankot line on the 16th of January, 1959; and

(b) with what results?

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The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). The case is still under police investigation. So far two persons have been arrested, one under section 55/109 Cr. P.C. and one as suspect.

Road Development Plan

*526. Shri Ram Krishan Gupta: Will te Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1922 on the 20th April, 1959 and state:

(a) whether Government have since finalised the consideration of the new long-t-rm Road Development Plan for India prepared and submitted by a Committee of Engineers; and

(b) if so, the results thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No, Detailed consideration of the SIL matter has been postponed till the receipt of the report of the Committee constituted by Government recently to examine the question of co-ordination between the different means of transport and long-term policy issues involved in their future development. Besides, the comments of the State Government, are still awaited

Gandak Bridge

Shri Radha Raman: Shri Shree Narayan Das: 4527. ↓ Shri Jhulan Sinha: ↓ Shri Bibhuti Mishra:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2338 on the 18th September, 1958 and state:

(a) the terms on which it has been decided to hand over the old railway bridge to the Government of Bihar, and

(b) how long it would yet take to complete the construction of the new bridge on the river Gandak? The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) The old railway bridge over the Gandak will, on completion of the new railway bridge, be handed over to the Bihar Government in exchange for their property at Mahindrughat, consisting of the Superintending Engineer's bungalow, office and the compound

(b) Between six to nine months.

Bihar Inland Water Transport

Shri Şhree Narayan Dass; 525. Shri Radha Raman: Shri Radha Mohan Singh;

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 298 on the 16th February, 1959 and state

(a) whether the scheme for floating a separate company for Bihar Inland Water Transport has since been finalised; and

(b) if so, the nature of decision taken and the stage at which the scheme stands at present?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) The scheme has been dropped for *e* conomic reasons

Railway Land

•529. { Shri Nagi Reddy: •529. { Shri A K Gopalan: Shri Vasudevan Nair: Shri Kunhan:

Will the Minister of Railways be pleased to state

(a) the amount of arrears which are yet to be recovered from private parties for the lease of Railway land for use in the movement of their merchandise, at Shalimar, Garden Reach, and Cuttack in South Eastern Railway, as on 1st June, 1959;

(b) what are the steps that are being taken for the recovery of the balance; and